

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

MCRC No. 30535 of 2022

(AJAY CHOUHAN AND OTHERS vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 25-07-2024

Shri Madhusudan Dwivedi - Advocate for the applicant.

Shri Mukesh Sharma - Public Prosecutor for the respondent/State.

Shri Shailendra Dixit Advocate appears on behalf of respondent No.2.

After hearing of this case for more than 15 minutes, Shri Shailendra Dixit submits that he has not filed Vakalatnama on behalf of the respondent no.2. Had he disclosed the same in the beginning, this Court would not have heard this matter for more than 15 minutes.

Accordingly, the case is adjourned with cost of Rs.1,000/- which shall be deposited in the account of President and Secretary H.C. Employees Union H.C. (Account No.63006406008, Branch Code No.30528, IFSC No.SBIN0030528, CIF No.73003108919).

Proceedings of the Trial Court shall remain stayed.

(VIVEK RUSIA)
JUDGE

(alok)